NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 339/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Seed Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

On heholf of ROC, PUME.

ORDER CA 339/252(3)/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)